

The Minister of Food and Agriculture (Shri A. P. Jais): A statement is laid on the Table of the Lok Sabha.

#### Statement

The State Government of Bihar have reported to say that they are taking action to implement the recommendations of the Committee as far as possible. The matter is also reported to be under consideration of the Madras Government. Action being taken by the Governments of Madhya Pradesh, Kerala, Orissa, Mysore, U.P., Manipur and Tripura has already been reported in reply to the earlier question. Replies from other States are still awaited.

2. As regards the recommendations of the Committee involving Central legislation, the draft Bill prepared by the Committee has been further revised in consultation with the Ministry of Law. It will shortly be placed before the Cabinet in pursuance of the directive given by them.

#### Road Transport

\*601. Shri Ram Krishan: Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1100 on the 10th September, 1958 and state:

(a) whether Government have since evolved a National Policy for Transport in order to develop the road transport; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No. The question of evolving a National Policy in regard to the development of different means of transport, including road transport, is still under the consideration of the Government of India.

#### वायु परिवहन परिवद्

६०२. { श्री नवल दशन :  
श्री नवल प्रभाकर :

क्या परिवहन तथा संचार मंत्री १२ अगस्त, १९५८ के तारांकित प्रश्न संख्या १७७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि वायु परिवहन परिवद् के भावी स्वरूप के प्रश्न के बारे में, जिस पर विचार किया जा रहा था, क्या निर्णय हुआ है ?

अतिरिक्त उद्घुवन उपमंत्री ((श्री भुही-उद्दीन) : एयर कारपोरेशन एक्ट के दफा ३० को त्रयीम करने पर गौर किया जा रहा है जिससे केन्द्रीय सरकार को यह शक्ति प्राप्त होगी कि कौंसिल को बरखास्त कर दिया जाय और जब भी जरूरत हो दूसरी कौंसिल कायम की जाये। कौंसिल पर जो खर्च हो रहा था उसका ऐसा इन्तजाम किया है कि इस वकत कोई खर्चा नहीं है।

#### Pollution of Sea by Oil

\*603. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 1237 on the 6th December, 1957 and state:

(a) whether India has ratified the International Convention for the Prevention of Pollution of Sea by Oil, 1954; and

(b) if not, the reasons therefor?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No.

(b) The matter is still under consideration in consultation with the interests concerned.